						Annexure-	9						
					Tam	ra Dhatu Udyog Pr	vate Limited						
						ommencement of							
							07.2022 (Updated L						
							drawn as on 15.06						
List of Other Creditors (Other than financial creditors and operational creditors) (Amount in ₹)													
Sl.No	Name of creditor	Details of claim re	reived						Amount of	Amount of	Amount of	Amount of	Remarks, if any
31.140				Details of claim Admitted					contingent	any mutual	claim not	claims	
									claims	dues, that	admitted	under	2000
	1	Date of Receipt	Amount Claimed	Amount of Claim	Nature of Claim			Whether related		may be set-		verification	HICH
	ł			admitted		by security	by guarantee	party?		off		1 5/	1 * VIUW
						interest		!	<u> </u>	<u> </u>		1 ///-	1
				1	No claim has been	received upto the I	ast date of receipt o	f claim			,	,)// Q	\ \(\frac{\fin}}}}}}}}}}{\frac{\fir}}}}}}}}}{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\frac{\fi
	Total	1-	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	1 1 -	1 6 5 O
	lotal		-	15 -			1		<u> </u>	.		3/4	ONLG

Mamta Binani Resolution Professional In the Matter of Tamra Dhatu Udyog Private Limited Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227 Manta Porioni

Tamra Dhatu Udyog Private Limited

Date of commencement of CIRP: 25.05.2022

List of Creditors (Version 2.0) drawn as on 20.07.2022 (Updated List of creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022)

List of Other Creditors (Other than financial creditors and operational creditors)

Disclaimer

The information contained in this List of Creditors ("List") is substantially based on information collected by the Interim Resolution Professional (IRP) from the books and records of the Corporate Debtor, or as supplied by claimants, officers or employees of the Corporate Debtor. The IRP shall not have any liability for any statements, disclosures or representations (expressed or implied) contained in, or any omissions from, this List or any other written or oral communication transmitted to the recipient.

The IRP disclaims liability for any losses/ liabilities or damages that may arise relying on the List. No damages/ losses/ penalties/ liabilities or any form of claim shall lie against the IRP for the List.

Mamta Binani Resolution Professional In the Matter of Tamra Dhatu Udyog Private Limited Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227 Manita Brani

